

(b) Criteria of rarity, importance of content, extent of circulation, condition of material are the guiding factors.

(c) No, Sir.

Proposal to set up Ambedkar University

2234. SHRI G.M.C. BALAYOGI: Will the Minister of HUMAN RESOURCE DEVELOPEMNT be pleased to state:

(a) whether the Government propose to set up any university or Medical and Engineering Colleges in the name of Dr. B.R. Ambedkar in his Centenary Year;

(b) if so, the details thereof;

(c) whether some State Governments and Private Educational Institutes have requested the Union Government to allot lands in various States to start the above educational institutions; and

(d) the reaction of the Government thereto ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d). There is no proposal under consideration of Government to set up a Central University in the name of Dr. B.R. Ambedkar

Development of Sports in Andaman and Nicobar Islands

2235. SHRI MANORANJAN BHAKTA: Will the Minister of HUMAN RESOURCE DEVELOPEMNT be pleased to state:

(a) whethsr proposals for development of sports and games in Andaman and Nicobar Islands are pending with the Government;

(b) if so, the names of such proposals and when they wee received; and

(c) the details of the action taken by the Government on these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) No, Sir.

(b) and (c). Does not arise.

Konkan Railway Project

2236. SHRI M. RAMANNA RAI: Will the Minister of RAILWAYS be pleased to state:

(a) when the planned construction of Railway Lines and Bridges is likely to be started on the Kerala section of the Konkan Railway Project;

(b) the steps taken for doubling the railway lines and bridges on this section;

(c) the progress made so far on the whole project; and

(d) whether the Government of Kerala have contributed its share of the cost of the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No part of the Konkan Railway passes through Kerala Region.

(b) Does not arise.

(c) The works have commenced all along the alignment between Roha and Mangalore. The sections from Mangalore to Udipi (70 Kms) and Roha-Dasgaon (45 Kms) are proposed for opening by June 1992.

(d) Kerala Government has paid their full share of Rs 6 crores for 1990-91 and Rs 3 crores for 1991-92 so far out of Rs 6 crores

Sports Infrastructure

2237 SHRI DHARMANNA MONDAYYA SADUL Will the Minister of HUMAN RESOURCE DEVELOPEMNT be pleased to refer to the reply given on December 17, 1991 to the Unstarred Question No 4136 and state

(a) the details of sports infrastructures proposed to be created throughout the country and guidelines laid down therefor,

(b) the amount of financial assistance proposed to be provided for setting up of the infrastructures,

(c) the details of proposals submitted by the Colleges/Universities in this regard, and

(d) the number of proposals cleared and the steps being taken to clear the remaining proposals?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE) (a) Sports is a State subject. It is primarily the responsibility of the State Governments to create sports infrastructure in their States. Central Government supplement the efforts of the State Governments in this direction by providing financial assistance for creation of sports infrastructure under various sports infrastructure Schemes of the Department in accordance with the approved pattern of assistance

(b) No fixed amount is earmarked for the purpose. On receipt of viable proposals from

the State Governments etc., under the sports infrastructure Schemes, the Department provides admissible Central assistance

(c) and (d) According to the information furnished by the University Grants Commission, which is the main implementing agency for promotion of games & sports in Universities and Colleges, 1253 proposals have been received by them during 1989-90 to 1991-92 (as on 28.2.1992) from Universities and Colleges. Out of these, 948 proposals have been considered by the UGC and 398 proposals have been approved. Remaining proposals were not found viable.

The applications not considered so far are likely to be taken up in the next meeting of the Sanctioning Committee constituted by the UGC.

National Fund for Childcare Services

2238 SHRIMATISUSEELAGOPALAN Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether the Government have received any representation from several organisations for setting up of a National Fund for childcare service,

(b) if so, the concrete steps taken to create such a fund, and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE) (a) Yes, Sir

(b) The matter is under examination

(c) Does not arise